

and other protective structures caused by the recent floods in Assam;

(b) if so, the assistance asked for; and

(c) Government's reaction thereto?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes.

(b) Rs. 2 crores.

(c) A loan of Rs. 1 crore has been sanctioned and the question of further assistance is under consideration.

'Living in Community' Scheme

**1317. Shri Surendra Pal Singh:
Shri Yashpal Singh:
Shri P. C. Borooah:**

Will the Minister of **Works, Housing and Urban Development** be pleased to state:

(a) whether the Delhi Administration have decided to implement a scheme called 'Living in Community' where flats in one building will be owned by many people;

(b) if so, the number of flats which are proposed to be constructed under the scheme; and

(c) how much time it is likely to take to construct such flats?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) Yes.

(b) 1694.

(c) Two years.

Sale of Residential Plots by Delhi Development Authority

**1318. Shri Surendra Pal Singh:
Shri Yashpal Singh:**

Will the Minister of **Works, Housing and Urban Development** be pleased to state:

(a) how many residential plots the Delhi Development Authority propose to sell by lot or auction to low-income

and middle-income groups, respectively by the end of 1967; and

(b) the colonies where such plots are proposed to be sold?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) 4,396 plots are expected to be made available for sale by the end of 1967. It has not yet been decided how many plots will be sold to persons in low-income group or put to auction.

(b) Safdarjang, Jhilmila Tahirpur, Wazirpur, Friends Colony, Masjid Moth, and Janakpuri.

Tungabhadra High Level Canal

**1319. Shri P. Venkatasubbaiah:
Shri Ravindra Varma:**

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether Government have decided to provide necessary financial assistance for the execution of Tungabhadra High Level Canal, Second Phase, to provide irrigation facilities to the famine-stricken people of Mysore and Andhra Pradesh; and

(b) if so, the quantum of assistance and when the work will be taken up for execution?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). The estimates of the Tungabhadra High Level Canal Stage II are currently under examination. It is expected to be taken up for execution on completion of Stage I of the Scheme. The Scheme is to be financed by the two participating State Governments from their own resources supplemented by Central assistance through Miscellaneous Development Loans.

Gramdan Movement in Bihar

1320. Shrimati Ramdulari Sinha: Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) the up-to-date progress of gramdan movement in Bihar;